

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 287 of 2013

Dated : 21st April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. Appellant(s)
Versus
West Bengal Electricity Regulatory Commission Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Dhiren Sharma
Ms. Abhisar Bairagi
Mr. Sandip Mitra**

**Counsel for the Respondent(s): Mr. C.K. Rai
Mr. Pratik Dhar for R-1**

ORDER

The learned counsel for the Respondent seeks some more time to file the written notes. Accordingly, he is directed to file the same on or before 04.05.2014 after serving copy on the other side.

Post the matter for further hearing on **07.05.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**